

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 174 OF 2016 &
IA NO. 380 OF 2016**

Dated: 16th March 2018

**Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Gujarat Gas Ltd.

.... Appellant(s)

Vs.

Saint Gobain Pvt. Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Telma Raju
Ms. Lalia Elizabeth Philip

Counsel for the Respondent(s) : Ms. Rimali Batra
Ms. Nikita Choukse for R-1
Mr. Sumit Koshore for R-2

ORDER

Learned counsel, Ms. Lalia Elizabeth Philip, appearing for Mr. Piyush Joshi, learned counsel for the appellant, submitted that he is unwell. Therefore, she prays for adjournment of the matter for another two weeks.

Submission made by the learned counsel for the appellant, as stated above, is placed on record.

Accordingly, list this matter on **04.05.2018**, as agreed by the learned counsel appearing for both the parties.

**(Justice N. K. Patil)
Judicial Member**

tpd/kt

**(B. N. Talukdar)
Technical Member (P&NG)**